RAJYA SABHA

Wednesday, the 6th May, 1987/16 Vaisakha, 1909 (Saka.)

Oral Answer'

The House rnet a eleven of the clock Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

*281. [The questioner (Shri V. Narayanas... -.iy) was absent. For answer, vide col. 36 infra.]

Khurda—Bolangir Rail Line

*282. SHRI BASUDEB MOHAPA-TRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey was conducted hy railways for the laying of Khurda—Bolangir rail line under South Eastern Raihvay; and

(b) if so, wha⁺ are the details thereof?

THE I	MINISTER OF	STATE OF				
THE 1	MINISTRY OF	RAILWAYS				
(SHRI	MADHAVRAO	SCINDIA):				
(a) Yes, Sir. by RITES.						

(b) The total length of the project line is 289 km:-- The estimated cost is Rs. 209 crorci.

SHRI BASUDEB MOHAPATRA: As regards transport, emphasis ha.; been given in the Seventh Five Year Plan, that the crucial task is as a special case, to increase the* capacity of transport system in step with the economic development of the country. As such, emphasis has to be given on economically backward areas which have not bicn linked with .railways. The necessity of this line is being felt by the people of four districts out of which one is tribal dominated i.e. Phulbani. En ough mineral and forest resources are available in this A numbei of industries have come up area. t< liberal industrial policy of the Stat« due Government. In this regard, already 444 RS-1

a local MP., Shri Somnath Rath has written a lettwi to the hon. Minister demanding ,.«, connect this line with Gopalpur Hoint. i would also like to refer to the recommendations of the National Transport Policy Committee also

MR. CHAIRMAN; how put the question. Time is over.

SHRI BASUDEB MOHAPATRA: My question is, in view of the declared policy of the Government to give priority Ic undeveloped areas, I would like to know the circumstances in which the project is said to have been abondoned.

SHRI MADHAVRAO SCINDIA: The report is still under scrutiny.

SHRI BASUDEB MOHAPATRA: My second supplementary. Is it a fact that the RITE company was given the charge to conduct the survey of this vne from Khurda to Bolangir? If so, how much amount was paid to this company?

SHRI MADHAVRAO SCINDIA: The survey was conducted by RITES which is a fully-owned subsidiary of the Indian Railways and they have completed the survey. The report is under scrutiny.

SHRi BASUDEV MOHAPATRA: What is the amount spent?

MR CHAIRMAN; There is no other supplementray. Next question.

Commemorative Postal Stamps

◆293. SHRI BIR BHADRA PRA-TAP SINGH:

SHRI BHAGATRAM MANHAR: +

Will the Minister of COMMUNI-

|The question was actually asked on the floor of the House by Shri Bhagatram Manhar.

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CATIONS be pleased to 3 tate:

(a) whether it is a fact that Government propose to issue commemorative stamps in respect of National leaders during the current year; I

(b) if so, what are the names of the leaders in whose memory such stamps are likely to be released; and

(c) what are the criteria adopted in selecting the leaders for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) Yes, Sir.

(b) A list of National leaders and other eminent personalities on

whom commemorative/special postage stamps are proposed to be issued during current year is furnished in the statement laid o_n the Table of the House. (See below)

(c) A set of guideline have been laid down for the purpose of examining proposals for issue of Comma-morative/Special stamps as per statement laid on the Table of the House. Proposalg are also placed before the Philatelic Advisory Committee which functions in the Department to advise the Government on such matters. The recommendations Of the Committee, as also the Guidelines, are generally kept m view while deciding about the issue of stamps.

Statement

List of National leaders and	other personalities on	whom stamps are proposed
10	be issued during 1987	

Name				Proposed Date of Issue						
				<u> </u>					- <u> </u>	
1.	Gurudev Rabindra Nat	ih '	Tago	re	•	•	•	•		8-5-1987
2.	J. Krishnamurti .		·	•	•	•	•			11-5-1987
3.	Guru Ghasi Das				•	•	•	•		16-6-1987
4.	K.N. Katju		•		•	•	•	•	•	17 -6 -1987
5.	S. Satyamurthy .									19-8-1987
6.	Sant Harchand Singh	Lo	ngov	val .	•		•	•	÷	20-8-1987
7.	Thakur Anukulchandra	ì	•	•		•	٠		•	14-9-1987
8.	Hirday Nath Kunztu				•	•	•	•	•	1-10-1987
9.	Chhatrasal		•			•			•	To be fixed
10.	Madan Lal Dhingra		-	•						To be fixed

Guidelines for the *issue of commemorative*

speciol postage stamp

1. Proposals may be taken up well in advance, say about a year before the proposed date of issue, to enable proper examination, designing, approval announcement, printing and supply of stamps as part of planned programme.

2. A stamp commemorating a T; i^ofermoiity maw not ordina-

rily be issued.

3. Not more than one stamp on a personality may be issued save in exceptional cases. In such dases, the proposals may be con-siderad by the Government on the recommendation of the Philatelic Advisory Committee.

4. The personalities on whom commemorative stamps are issued ma_y be of regional or national or **in**-

5. No stamp may ordinarily oe issued commemorating an institution unless the occasion is it_s centenary.

6. Events of very important national or international character may only be considered for issue of stamp, occasions of lesser importance may be commemorated by providing) special cancellation.

7. Commemorative/special stamps issued in $_{a}$ year may be about 40 and of these stamps on eminent personalities may be about 10.

श्री भगतराम मनहर : माननीय मंती जो ने ऊपने जवाब में कहा है कि जिस विशिष्ट व्यक्ति पर स्मारक डाक-टिक्ट जारी किया जाना है, वह क्षेत्रीय, राष्ट्रीय अथवा अंतर्राष्ट्रीय ख्याती प्राप्त होना चाहिए।

मैमाननोय मंत्री जो से जानना चाहता हूं कि प्रोवीजनल पालियामेंट और संविधान सभा के अधिकांश सदस्यगण या तो स्वतंत्रता संप्राम सेनानी रहे हैं या ख्याति प्राप्त समाज सेवी, बृद्धिजीवी, लेखक या कवि आदि जो थे तो क्या प्रोविजनल पालिया-मेंट और संविधान सभा के ख्याति प्राप्त क्षेत्रीय अंतर्राष्ट्रीय स्तर पर के जो व्यक्ति थे उन पर डाक टिकट जारी हो गई है?

अपगर अभी बचे हैं, तो कितने लोगों पर अभी कार्यवाही हो रही है?

SHRT SANTOSH MOHAN DKV-. Sir, I have got a list of 267 persons on whom stamps have been released since 1347. I cannot say how many of them are members of the Consti-

tuent Assembly. I can lay th« list on the Table of the House.

MR. CHAIRMAN: It is not necessary to issue stamps on every Member Of Parliament.

श्री भगतराम मनहर मध्य प्रदेश सरकार ने क्या विछले दिनों क्षेत्नीय राष्ट्रीय स्तर के ख्याति प्राप्त व्यक्तियों के बारे में डाक-टिकट जारी करने हेतु कोई प्रस्ताव दिया है ? यदि दिया है, तो उनके नाम क्या हैं और उस पर क्याप्नार्यवाही हो रही है ?

SHRI SANTOSH MOHAN DEV: I have laid on the Table of the House names of ten persons who are proposed to be honoured this year. There are a_s many as 56 proposals from various State Governments, individuals and associations. The Philatelic Committee has since been for \blacksquare mulated and they will go into each and eveiy case on merit For Madhya, Pradesh recently we have decided on Chhatrasal—who is a great personality of Madhya Pradesh—ana Gur_u Ghasi Das. We have decided that already for the current year. There are others also for consideration.

SHRI BIR BHADRA PRATAP SINGH: Sir, it has not ^{^ee}n said in the answer what the mode of making a proposal is. Therefore through this House, may I put before the hon. Minister the case of a great son of India— Ulamma Shiblinamam, who was born in my district and was an orientalist of international reput?.

MR. CHAIRMAN; Have you written to the Minister?

SHRI BIR BHADRA PRATAP SINGH: i did not know. That i» why I am asking....

MR. CHAIRMAN: But have you written?

SHRI BIR BHADRA PRATAP SINGH; No, because I said that in 7

the answer it is not defined what is the mode of making a proposal. Therefore, that may be one of the modes. This may be another mode. I was trying to emphasise about the personality of a man and the stupendous task he did...

MR. CHAIRMAN: You please read the answer. The Minister says that the proposal must be made in advance. Therefore the proposal must come from somebody. Has anybody, to your knowledge_i made any P^{ron} posal?

SHRI BIR BHADRA PRATAP SINGH: I have not made so far. But this i_s my suggestion.

MR. CHAIRMAN: All right, you make it. Mr. Satyanarayan Reddy.

SHRI B. SATYANARAYAN REDDY; Sir, the Ministe_r has given a list °f national leadres and other personalities andi also the guidelines under which these names can be proposed. Because he ha_s said, about political leaders, national leaders and great personalities, I think Dr. Ram Manohar Lohia was one of the greatest patriots and national leaders who fought for the freedom of the country. I hav_e not made any suggestion, but I would like to know from the Minister whether Government have received any proposal for issuing a stamp in his name.

SHRI SANTOSH MOHAN DEV: I welcome the suggestion of the hon. Member. I will put it before the Committee for consideration.

SHRI PAW AN KUMAR BANSAL: Sir, I appreciate that the Government attaches due significance to the question of issuing commemorative stamps 'to honour those great personalities who may have made immense sacrifices for the cause of the nation. And that way we try to preserve, for the present generation as well as for the coming generations; the memory of thoss great personalities

MR. CHAIRMAN: You need not make a general speech.

SHRI PAWAN KUMAR BANSAL: I would like to know specifically from the hon. Minister whether it is a fact that the commemorative siamp is issued only once. You are in fact making a fetish of it by organi sing a function and sending the postage stamp to some of the major post offices, thereby putting an end to it. I would like to know whether it is a fact that the commemorative stamp is issued only once and whether Government would take steps to ensure that the same stamp is reprinted a number of times *so* that it remains in circulation for a reasonably long time

SHRT SANTOSH MOHAN DEV. Sir, according t_0 the present, practice when a commemorative stamp is printed, it is printed in one million and not reprinted. But we do not print commemorative stamps only once. For special personalities Vk[^] Mahatma Gandhi, Jawaharlal Nehru, Indira Gandhi, Dr. Rajendra Prasad, Nctaji Subash Chandra Bose, Shivaji Maharaj, Dr. Ambedkar, Gurud»-» Rabindranath Tagore...

MR. CHAIRMAN: Don't read all the names

SHRI SANTOSH MOHAN DEV: ...we have issued more than one time also. Precedents are there. Seeing the organization of various special functions and birthday celebrations, we do publish, but not more than once. Once it is printed, it is over.

SHRI GHULAM RASOOL MATTO: Sir, five year_s have passed since the great leader of Kashmir Sheikh Mohammed Abdullah, passed away. I do not know if it will glorify him; he has a place in our history. He brought Kashmir to India. But, isn't it disconcerting that a commemorative stamp in his name has not been issued till now? AN HON. MEMBER: You propoee

SHRI ARJUN SINGH: Sir, a proposal has come and we are examining it.

SHRI N. E. BALARAM; Sir, I saw a list of ten personalities in whose name stamps are proposed to be issued, but I do not find the name of Sri Narayana Guru therein, whose name the State Government has already recommended, i do not know what happened to that.

MR. CHAIRMAN: Please see.

SHRI N. E. BALARAM: Whenever the President or Prime Minister goes to Kerala, every time...

MR. CHAIRMAN: Yes. He will now And out whether it has beea issued or not. Please see to that.

SHRI SANTOSH MOHAN DEV: I will check up, Sir.

PROF. C. LAKSHMANNA: Sir, does the Government come forward with these stamps on the basis ot proposals submitted to it o_r does it also issue stamps *silo* motu and, if so, what are the cases in which the Government has done so *SUQ motu*?

SHRi SANTOSH MOHAN DEV; Sir, in the past Government, on its own, had done it. Recently we have decided to publish one commemorative stamp in the name of Sant Harchand Singh Longowal—and that is at the initiative of our Cabinet Minister. The proposal did not come but we thought it would be dignified to issue such stamps. Like that, on certain, occasions we do take decisions and we discuss with the members of the Philatelic Committee also. Members of Parliament also write to us; sometimes they verbally suggest. Just now one suggestion has come from the Chairman; we shall consider it very seriously. भी सत्य प्रकाश मालवीय : मान्यवर, अगले वर्ष भारतीय समाजवाद के नेता और अजात शतु जो इस : का सदस्य भी थे और महान शिक्षाधिद आचार्य नरेन्द्र देव की जन्म शताब्दि पड़ रही है, तो क्या सरकार उन के स्मारक में डाक टिकट निजालने का प्रस्ताव रखती है?

to Questions

SHRI SANTOSH MOHAN DEV: Sir, I cannot commit for the Committee. Any suggestion I will place before the Committee for their consideration.

MR. CHAIRMAN: You place this suggestion also.

SHRI SANTOSH MOHAN DEV: Thank you, Sir.

श्री राम चन्द्र विकाल : सभापति महोदय, मैं माननीय मंत्री जी से जानना चाहता हू कि भारत की पहली राज कांति 1857 के शहीद राव तुखा राम के लिए कई बार मांग की गई, मंगल पांडे के लिए की गई क्या इनके बारे में भी डाक टिकट निकालने का गवर्नमेंट विचार कार रही है, जबकि मांग डरा चुकी हें ?

SHRI SANTOSH MOHAN DEV: Sir, every year we publish a maximum of 40 stamps. This year, because of the various demands we have gone up to 50. But I "assure the Members, any suggestion from the honourable Members will be very seriously considered by the Com. mittee.

MR. CHAIRMAN: Mr. Chiman-bhai Mehta. Let all the people exhaust the names.

SHRI CHIMANBHAI MEHTA: Sir, several Members of Parliament from Gujarat have represented to the Ministry....

MR. CHAIRMAN: No lecture is necessary. You just mention the name and he will consider it.

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SHRI CHIMANBHAI MEHTA: Sir, the well-known patriot and philanthropist, Mr. Nanji Kalidas's name has been submitted to the Ministry lor consideration. What has been done about it?

SHRI SANTOSH MOHAN DEV: Sir, this is pending consideration.

SHRI NAGEN SAIKIA: Sir, there is a request from Assam to issue a commemorative stamp in respect of Shri Kuladhar Chalina, the first Congress President in Assam and who was a Member of the Constituent Assembly also. Another request was there to issue a commemorative stamp in respect of Shri Sarat Chandra Goswami, one of the makers of modern Assamese literature and an educationalist. I would like to know from the honourable Minister what steps he is taking in thh connection.

MR. CHAIRMAN: You are suggesting those two names now.

SHRI NAGEN SAIKIA: Yes.

MR. CHAIRMAN: You will take note of it.

SHRI SANTOSH MOHAN DEV: Yes, Sir. I will take note of it. Shri Kuladhar Chaliha's name is under active consideration.

SHRI RAJNI RAN JAN SAHU: Sir, our friend, Mr. Bir Bhadra Pratap Singh, has asked about criteria. I would also like to know what are the criteria and whether any proposal has been received from the Bihar Government To issue commemorative special postage stamps for personalities like the great scholar, Mandan Mishra and the great freedom fighter, Khudiram Bose.

SHRI SANTOSH MOHAN DEV: Sir, I would inform the Member about the names. And the guidelines have already been laid on the Table of the House.

SHRI GURUDAS DAS GUPTA: Sir, I am constrained to say...

MR. CHAIRMAN: Don't say anything. If you have a name, please suggest.

SHRI GURUDAS DAS GUPTA: Sir, the basis that is being laid down for the selection of names, unfortunately, appears to m_e to be having a political bias because you might be selecting people who are scholars in the cultural field or in other spheres but I do not find a political person lficluded in your list, who has been critical of the Government, but in his own "right m?.dr_ 3 mark in Indian history.

To give two instances, I do not find the name of Mr. Bhupesh Gupta, one of the most important parliamentarians of our times, and I do not find the name of comrade Mu. zaffar Ahmed who had been leading the movement of the tolling masses in eastern India for a long time.

SHRI ARJUN SINGH: Sir, I do not think that this suggestion or insinuation that the decision i_3 taken on political basis, i_s correct. If the hon. Member were to go through the whole list, he would see that there are many great people who have had their own views which did ^{no}t coincide with somebody else's views. But they find a place. So, it is not true.

Any other suggestion that he is making, we will certainly take into consideration.

SHRIMATI JAYANTHI NATA-RAJAN: I would like to ask the Minister how many women find a place in the list.

MR. CHAIRMAN: Now look at the list and find out.

SHRIMATI JAYANTHI NATA-RAJAN: I am asking for the proportion, whether there is any proportion.

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SHRI SANTOSH MOHAN DEV: Mrs. Indira Gandhi's name is one followed by so many.

MR. CHAIRMAN: All the States have been exhausted.

WELCOME TO COLOMBIA PARLIA MENTARY DELEGATION

MR. CHAIRMAN: Hon. Members, , I have an announcement to make.

We have with us this morning, seated in the special box, Members i •of the Colombian Parliamentary Delegation which is currently on a visit I to our country under the distinguished leadership of His Excellency Dr. Jorge Cristo Sahiun, Vice-President of the Senate.

On behalf of the Members of the House and on my own behalf, I take pleasure in extending a very hearty welcome to the leader and other Members of the Delegation an<j wish our distinguished guests a very comfortable and enjoyable stay in our country. We hope that during their stay here they would be able to see and learn more about our parliamentary system, our country and our people. Through them we convey our greetings and best wishes to the Members of their Congress an^ the friendly people of Colombia.

ORAL ANSWERS TO QUESTIONS-contd.

B'k carriers bought by great Eastern Shipping Company

*284.	SHRI LAL K. ADVANLf						
		ATAL AYEE;	BJ.HARI	VAJ-			

Will the Minister _{of} SURFACE

fThe question wa_s actually asked on the floor of the House by Lai K. Advani.

TRANSPORT be pleased to state:

to Questions

(a) whether Government's attention has been drawn to a report which appeared in 'India Todjay', dated 15th March, 1987 to the effect that the private-sector Great Eastern Shipping Company has bought bulk carriers at a lower price than the public sector shipping company, Shipping Corporation of India; and

(b) if so, what are the details thereof and the criteria adopted in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) Yes, Sir. However, it is incorrect to say that the Great Eastern Shipping Company has bought bulk carriers at a fraction of the cost that the public sector shipping company had bought because the Great Eastern Shipping Company have not acquired any new bulk carrier in the recent past. They havie recently purchased a second hand bulk carrier m.v. MIA (renamed m.v. Radhika) of 27463 DWT at a cost of US \$2.55 million built in 1986. The Public Sector shipping cbmpany name'ly Shipping Corporation of India had bought 12 new bulk carriers of 45,000 DWT each from Deawoo Shipyard, Korea at a cost of US \$15.00 million each. Thus the purchase of second hand bulk carrier by Great Eastern Shipping Company cannot be compared with the new bulk carriers acquired by the public sector shipping company.

SHRI LAL K. ADVANI: Mr. Chairman, Sir, so far a_s this particular aspect is concerned, it is all right. The purchase of a secondhand carrier need not be compared with the purchase of new carriers.

But, is it a fact that the Shipping Corporation of India is the biggest defaulter in so far as repayment of loans to the Government is concern-v